

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2022-23/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Mr. Arun Kumar Rai, Judicial Commissioner, Ranchi.
2. Mr. Ajit Kumar Singh, Presiding Officer, Jharkhand Wakf Tribunal, Ranchi.
3. Mr. Dinesh Rai, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi.
4. Mr. Manoj Chandra Jha, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi.
5. Mr. Manish Ranjan, Addl. Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi.
6. Mr. Manish, Addl. Judicial Commissioner-cum-Presiding Officer, MVACTION, Ranchi.
7. Mr. Prakash Jha, Addl. Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi.
8. Mr. Vishal Srivastava, District & Additional Sessions Judge-cum-Spl. Judge, CBI (AHD Scam), Ranchi.
9. Mr. Dinesh Kumar, Addl. Judicial Commissioner-cum-Spl. Court, elected MP & MLA, Ranchi.
10. Mr. Madhuresh Kumar Verma, Additional Judicial Commissioner, Ranchi.
11. Mr. Prabhat Kumar Sharma, Additional Judicial Commissioner-cum-Special Judge, CBI (Other than AHD Scam), Ranchi.
12. Mr. Shahzad Mohammad Shahzad, Addl. Judicial Commissioner, Ranchi.
13. Mr. Mithilesh Kumar Singh, C.J.M.-cum-Spl. Judge, Economic Offences, Ranchi.
14. Mr. Krishna Kant Mishra, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Ranchi.
15. Ms. Kamala Kumari, Civil Judge (Senior Division), Ranchi.
16. Mr. Neeraj Kumar, Civil Judge (Senior Division), Ranchi.
17. Mr. Vikram Anand, Civil Judge (Senior Division), Ranchi.
18. Ms. Archana Mishra, Civil Judge (Senior Division), Ranchi.
19. Mr. Digvijay Nath Shukla, Civil Judge (Senior Division), Ranchi.
20. Mr. Achhat Srivastava, Civil Judge (Senior Division), Ranchi.
21. Mr. Kumar Saurabh Tripathi, Civil Judge (Senior Division), Ranchi.
22. Mr. Raj Kumar Pandey, Civil Judge (Senior Division), Ranchi.
23. Mr. Shambhu Mahto, Civil Judge (Senior Division)-cum-J.M., Ranchi.
24. Mr. Kamlesh Behra, Civil Judge (Senior Division)-cum-J.M., Ranchi.
25. Mr. Ram Kumar Lal Gupta, Civil Judge (Senior Division)-cum-J.M., Ranchi.
26. Mr. Gautam Gobinda, Civil Judge (Senior Division), Ranchi.
27. Mr. Ashok Kumar No. IV, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Ranchi.
28. Ms. Anamika Kisku, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected MP/MLA, Ranchi.
29. Ms. Anju Kumari Minz, Civil Judge (Jr. Div.), Ranchi.
30. Ms. Kaveri Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
31. Ms. Rosleena Bara, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
32. Ms. Nutan Ekka, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
33. Ms. Dhriti Dhaira, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
34. Ms. Samar Afshan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
35. Mr. Shivraj Mishra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
36. Ms. Sonali Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
37. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
38. Mr. Satya Prakash No.2, Principal District & Sessions Judge, Khunti.
39. Mr. Satyapal, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-ACJM, Khunti.
40. Mr. Sanjay Kumar No.2, District & Addl. Sessions Judge, Khunti
41. Mr. Satyakam Priyadarshi, District & Addl. Sessions Judge, Khunti,

42. Mr. Dinesh Bauri, Probationary Civil Judge (Jr. Div.), Khunti
43. Mr. Tushar Anand, Addl. Civil Judge (Jr. Div.)-cum Judge I/c-cum-P.M., J.J.Board, Khunti.
44. Mr. Brajesh Kumar Gautam, Principal District & Sessions Judge, Ramgarh.
45. Mr. Shesh Nath Singh, District & Additional Sessions Judge, Ramgarh.
46. Mr. Sanjay Pratap, District & Additional Sessions Judge, Ramgarh.
47. Mrs Kusum Kumari, Chief Judicial Magistrate, Ramgarh.
48. Mr. Manoj Kumar Ram, Civil Judge (Senior Division), Ramgarh.
49. Mr. Sandeep Kumar Bertam, Civil Judge (Senior Division), Ramgarh.
50. Ms. Sanjibita Guin, Civil Judge (Senior Division), Ramgarh.
51. Mr. Rohit Kumar, Civil Judge (Senior Division), Ramgarh.
52. Mr. Gautam Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M., J.J. Board, Ramgarh.
53. Ms. Vidyawati Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Ramgarh.
54. Mr. Anil Kumar Mishra No. 1, Principal District & Sessions Judge, Jamshedpur.
55. Mr. Rajendra Kumar Sinha, District & Additional Sessions Judge, Jamshedpur.
56. Mr. Abhas Verma, District & Additional Sessions Judge, Jamshedpur.
57. Mr. Alok Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
58. Mr. Chandra Bhanu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Special Judge, Economic Offences, Jamshedpur.
59. Ms. Pooja, Civil Judge (Senior Division), Jamshedpur.
60. Ms. Saudamini Singh, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
61. Mr. Ravi Shanker Pandey, Civil Judge (Senior Division), Jamshedpur.
62. Mr. Mayank Maliyaz, Civil Judge (Senior Division), Jamshedpur.
63. Mr. Ranjay Kumar, Civil Judge (Senior Division), Jamshedpur,
64. Mr. Pawan Kumar No. II, Civil Judge (Senior Division), Jamshedpur,
65. Mr. Rajendra Prasad, Civil Judge (Senior Division), Jamshedpur,
66. Mr. Narendra Kumar, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
67. Ms. Supriya Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
68. Ms. Anjilina Neelam Marki, Civil Judge (Jr. Div)-cum-J.M., Jamshedpur.
69. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur.
70. Mr. Utkarsh Jain, J.M.-cum-Judge in Charge, Jamshedpur.
71. Mr. Numan Khan Azam, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur.
72. Mr. Aditya, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur.
73. Ms. Jyotsna Pandey, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur.
74. Mr. Alok Ojha, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur.
75. Ms. Ekta Saxena, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
76. Ms. Monica Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
77. Mr. Prashant Singh, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur.
78. Mr. Vikash Kumar Bhagat, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
79. Ms. Namita Minz, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur.
80. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur.
81. Mr. Amit Alda, SDJM-cum-Civil Judge (Jr. Div.), Jamshedpur (Ghatsila)
82. Ms. Kumari Ranjana Asthana, Principal District & Sessions Judge, Bokaro.
83. Mr. Pawan Kumar No. 1, District & Additional Sessions Judge, Bokaro.
84. Mr. Yogesh Kumar Singh, District & Additional Sessions Judge, Bokaro.
85. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro.
86. Ms. Lucy Sosen Tigga, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bokaro.
87. Ms. Tabinda Khan, Bokaro. Civil Judge (Senior Division)-cum-J.M., Bokaro.
88. Mr. Ravi Kumar Bhaskar, Civil Judge (Senior Division) )-cum-J.M., Bokaro
89. Mr. Bhupesh Chandra Samad, Civil Judge (Jr Div.)-cum-J.M.-cum-P.M., J.J. Board, Bokaro.
90. Ms. Rashim Chandel, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
91. Ms. Samirah Khan, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.

92. Ms. Minakshi Verma, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
93. Ms. Rupam Smriti Topno, Additional Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat.
94. Ms. Sakshi Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat.
95. Mr. Satya Prakash Sinha, Principal District & Sessions Judge, Hazaribagh.
96. Mr. Shatrunjay Kumar Singh, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh.
97. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Hazaribagh.
98. Mr. Kumar Pawan, District & Additional Sessions Judge-cum-Special Court, Elected MP & MLA, Hazaribagh.
99. Mrs. Kashika M. Prasad, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
100. Mr. Braj Kishore Pandey No. 2, District & Additional Sessions Judge-cum-Special Judge, Land Acquisition, Hazaribagh.
101. Ms. Richa Srivastava, Chief Judicial Magistrate, Hazaribagh
102. Mr. Purushottam Kumar Goswami, Civil Judge, (Sr. Div.), Hazaribagh.
103. Mr. Sindhu Nath Lamay, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh
104. Ms. Avanika Gautam, Civil Judge (Senior Division), Hazaribagh.
105. Ms. Rupa Bandana Kiro, Civil Judge (Senior Division), Hazaribagh.
106. Mr. Vivek Kumar, Civil Judge (Senior Division), Hazaribagh.
107. Mr. Bikrant Ranjan, Civil Judge (Senior Division), Hazaribagh.
108. Ms. Shikha Rani Tigga, Addl. Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
109. Ms. Mariam Hemrom, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Special Court, Elected MP/MLA, Hazaribagh.
110. Ms. Reema Kumari, Civil Judge (Jr Div.)-cum-J.M., Hazaribagh.
111. Ms. Arpita Narayan, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
112. Ms. Shivani Sharma, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
113. Ms. Neha Jha, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
114. Ms. Nikhat Ayesha, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
115. Mr. Mohit, J.M.-cum-Judge I/c, Hazaribagh.
116. Ms. Shristi Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
117. Ms. Priyanka Chopra, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
118. Mr. Saurav Kumar Gautam, Secretary, DLSA, Giridih.
119. Ms. Sonam Vishnoi, Civil Judge (Sr. Division)-cum-J.M., Giridih.
120. Mr. Manish Kumar Singh, Secretary, Secretary, DLSA, Simdega.

Subject: - Nomination of **120 Judicial Officers** for attending the Conference on **“Right to Property of Women: Road to Empowerment”** on **08<sup>th</sup> October, 2022** at Dr. A.P.J.Abdul Kalam Auditorium, Judicial Academy, Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the **aforsaid conference scheduled to be held on 08<sup>th</sup> October, 2022 at Judicial Academy Jharkhand, Ranchi.**

The arrangement for the stay of the nominated officers (except those who are posted at Ranchi Judgeship) will be made in Hostel at Judicial Academy Jharkhand from the evening of 07<sup>th</sup> October, 2022 till the evening of 08<sup>th</sup> October, 2022. All the officers have to report at Academy for conference on or before 09.30 A.M. for registration on 08<sup>th</sup> October, 2022 in proper dress.

You are, therefore, directed to attend the aforesaid conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid conference.

Further, no individual request seeking permission to attend the conference as well as no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

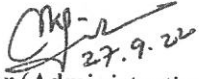
Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 3646 /Apptt.

Dated, Ranchi, the 27/9/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1673/JAJ dated 20.09.2022 / the Judicial Commissioner, Ranchi/ the Principal District & Sessions Judge, Khunti, Ramgarh, Jamshedpur, Bokaro, Hazaribagh, Giridih & Simdega for information and needful / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
27.9.22  
Registrar (Administration)